

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 11

CA 645/2022 IA 176/2022 CA 95/2023 COMP APPL 123/2023 IN CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI.H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **24.03.2023**

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd

Appearance (via video-conference):

For the Applicant in

IA 176/2022

: Meghna Sengupta (Adv.), Abhilasha Rai (Adv.)

CA 95/2023

: Abhishek Anand Adv., Mohak Sharma Adv.
& Sajal Jain Adv

FOR ILFS IN

CA645/2022, CA 95/2023

CA 123/2023.

: Ms. Drishti Das a/w Ms. Roma Bhojani
i/b Cyril Amarchand Mangaldas

Section 241-242 of the Companies Act, 2013

ORDER

CA 645/2022 IA 176/2022

List these applications on Board on 12.05.2023.

COMP APPL 123/2023, CA 95/2023

List these applications on Board on 15.05.2023

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)